

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 118(ND)13**  
**C. A. NO.**

**CORAM:**

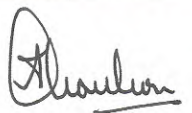

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY: M/s. Radhey Shyam Sharma V/S. Shrimat Mahaveer Buildcom (P)  
Ltd & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Abhishek Anandhan (Adv) For. Sushil K. Dubey.		Petitioner.	
2	TEJASWITA (Adv) Proxy Counsel for Amit Agrawal		Respondent	
			Order	

Learned counsel for the petitioner submits that he has submitted legible copies to the opposite counsel in terms of the previous order. A request for adjournment, however, is being made for today as the senior counsel engaged in this matter stated to be busy in another court.

Last opportunity is being granted to the petitioner to ensure that final arguments are addressed on the next date of hearing.

List it on 24<sup>th</sup> July 2017

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]